



\$~4-54, 56-61 & 89 * **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+	CUSAA 4/2021 & CM APPL. 5519/2021	
	COMMISSIONER OF CUSTOMS, INLA	ND CONTAINER DEPOT
	(EXPORT)TUGHLAKABAD, DELHI	Appellant
	versus	
	M/S ROYAL CONNEXIONS PVT LTD	Respondent
+	CUSAA 15/2021 & CM APPL. 10496/20	<u>21</u>
	COMMISSIONER OF CUSTOMS, INLA	ND CONTAINER DEPOT
	(EXPORT)TUGHLAKABAD, DELHI	Appellant
	versus	
	SUDHIR GULATI	Respondent
+	W.P.(C) 8779/2021 & CM APPL. 27337/	
	SUDHIR GULATI	Petitioner
	versus	
	COMMISSIONER OF CUSTOMS,	
	ICD (EXPORT) & ANR.	Respondents
+	W.P.(C) 12553/2018 & CM APPL. 48730	
	PARESH K DAFTARY	Petitioner
	versus	
	ADDITIONL DIRECTOR GENERAL	Respondent
+	W.P.(C) 13006/2018 & CM APPL. 5045'	
	PARESH K DAFTARY	Petitioner
	versus	
	ADDITIONAL DIRECTOR GENERAL	Respondent
+	W.P.(C) 13010/2018 & CM APPL. 50484	
	PARESH K. DAFTARY	Petitioner
	versus	5
	ADDITIONAL DIRECTOR GENERAL	Respondent
+	W.P.(C) 1051/2020 & CM APPL. 3480/2	
	PARESH K. DAFTARY	Petitioner
	versus	
	ADDITIONAL DIRECTOR GENERAL (, , , , , , , , , , , , , , , , , , , ,
	NEW DELHI AND ANR.	Respondents

CUSAA 4/2021 & connected matters

page 1 of 11





+	W.P.(C) 5529/2019 & CM APPL. 24275/2019	
	M/S. FASHION TRADERS & ORS.	Petitioners
	versus	
	DIRECTOR GENERAL, DIRECTORATE OF R	EVENUE
	INTELLIGENCE (HQ.) & ORS.	Respondents
+	W.P.(C) 3902/2021 & CM APPL. 11724/2021	
	SEETU KOHLI CONCEPTS PVT LTD AND C	ORS Petitioners
	versus	
	UNION OF INDIA AND ORS	Respondents
+	W.P.(C) 6821/2021 & CM APPL. 21478/2021	
	M/S SWATCH GROUP (INDIA) PVT LTD	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 6842/2021 & CM APPL. 34893/2022, 0	CM APPL.
	24422/2022	- · · ·
	MARUTI SUZUKI INDIA LIMITED	Petitioner
	versus	D
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 6850/2021	
	M/S C-NET COMMUNICATIONS (INDIA) PV	I LTD Petitioner
	versus	D 1
	UNION OF INDIA & ORS.	Respondents
+	<u>W.P.(C) 6851/2021</u> M/S CATVISION LTD	Petitioner
		Petitioner
	versus UNION OF INDIA & ORS.	Dagnandanta
		Respondents
+	<u>W.P.(C) 6871/2021 & CM APPL. 21748/2021</u> M/S SUMINOE TEIJIN TECHNO KRISHNA	
	INDIA PVT LTD & ORS.	Petitioners
	versus	I CHHOHEIS
	UNION OF INDIA & ANR.	Respondents
	OTHOR OF HIDIT & THIN.	Respondents

CUSAA 4/2021 & connected matters

page 2 of 11





+	W.P.(C) 4046/2021 & CM APPL. 12214/2021 M/S NEKTAR THERAPEUTICS INDIA	
	PVT LTD & ANR.	Petitioners
	versus	Fetitioners
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 4490/2021	
	M/S MICRO WELD ENGINEERINGS	Petitioner
	versus	
	THE PRINCIPAL ADDITIONAL	
	DIRECTOR GENERAL, & ORS.	Respondents
+	W.P.(C) 4831/2021	
	M/S VOS TECHNOLOGIES INDIA PVT. LTD	Petitioner
	versus	
	THE PRINCIPAL ADDITIONAL	
	DIRECTOR GENERAL & ANR.	Respondents
+	W.P.(C) 4832/2021	
	M/S AMYRA TECHNICA PVT.LTD.	Petitioner
	versus	
	THE PRINCIPAL ADDITIONAL DIRECTOR	
	GENERAL & ANR.	Respondents
+	W.P.(C) 6193/2021	
	LAXMI SALES CORPORATION	Petitioner
	versus	
	THE PRINCIPAL ADDITIONAL	
	DIRECTOR GENERAL	Respondent
+	W.P.(C) 6534/2021	
	M/S MAHALAXMI JEWEL EXPORTS (THROU	
	PROPRIETOR SH. PREM SAGAR ARORA)	Petitioner
	versus	
	UNION OF INDIA & ANR.	Respondents
+	W.P.(C) 6299/2021, CM Nos.19913/2021 & 350	-
	M/S HQ LAMPS MANUFACTURING CO. PVT	LTD Petitioner
	versus	
	ADDITIONAL DIRECTOR GENERAL DRI & A	ANRRespondents

CUSAA 4/2021 & connected matters

page 3 of 11





+	W.P.(C) 6302/2021 & CM APPL. 19865/2021	
	M/S BIMAL PAPERS PVT. LTD., THROUGH	ITS DIRECTOR SH.
	RAHUL JAIN	Petitioner
	versus	
	UNION OF INDIA THROUGH THE SECRETA	ARY,
	GOVERNMENT OF INDIA, MINISTRY OF F	
	DEPARTMENT OF REVENUE & ORS.	Respondents
+	W.P.(C) 6455/2021 & CM APPL. 20256/2021	
	MONIT TRADING PVT. LTD.	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 7155/2021 & CM APPL. 22596/2021	-
	LALIT KUMAR BABU LA TATER	Petitioner
	versus	
	UNION OF INDIA REPESENTED BY MINIST	ΓRY
	OF FINANACE & ORS.	Respondents
+	W.P.(C) 7581/2021 & CM APPL. 23720/2021	
	SATISH CHEMCIAL INDIA PRIVATE LIMIT	ED Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 7711/2021, CM Nos.24048/2021 & 35	005/2022
	RAMESH WADHERA	Petitioner
	versus	
	ADDITIONAL DIRECTOR DIRECTORATE C	OF REVENUE
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 8067/2021 & CM APPL. 25110/2021	
	SINOTEX CHANGSHU INDIA PVT. LTD. &	ANR Petitioners
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 8251/2021	
	SANDEEP SHARMA	Petitioner
	versus	
	DIRECTOR GENERAL DIRECTORATE OF R	EVENUE
	INTELLIGENCE MINISTRY OF FINANCE &	ANRRespondents
CUSA	A 4/2021 & connected matters	page 4 of 11





+	W.P.(C) 8750/2021 & CM APPL. 27261/2021,	CM 30424/2022
	M/S YUKTI EXPORTS	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 9029/2021 & CM APPL. 28090/2021	1
	VIMAL KUMAR	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 9144/2021 & CM APPL. 28469/2021,	-
	30411/2022	
	RASHMI SHARMA	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 9046/2021 & CM APPL. 28129/2021	•
	KAMAL KUMAR	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 9110/2021 & CM APPL. 28360/2021,	-
	30474/2022	
	SUBODH KUMAR	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 9161/2021 & CM APPL. 28542/2021	•
	RAM NIWAS YADAV	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 9576/2021 & CM APPL. 29640/2021,	CM APPL.
	30446/2022	
	PARVEEN KUMAR	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
CUSA	A 4/2021 & connected matters	page 5 of 11





W.P.(C) 9626/2021 & CM APPL. 29751/2021, CM APPL.	
<u>30437/2022</u> OM PRAKASH	Petitioner
	remuonei
versus DIRECTORATE OF REVENUE	
	Dagmandanta
NTELLIGENCE & ANR.	Respondents
W.P.(C) 9693/2021 & CM APPL. 29887/2	<u>021, CM APPL.</u>
30422/2022 NDED FEET	D. 4'4'
NDERJEET	Petitioner
versus	
DIRECTORATE OF REVENUE	-
NTELLIGENCE & ANR.	Respondents
W.P.(C) 9707/2021 & CM APPL, 29957/2	021, CM APPL.
30479/2022	
KANWAL KUMAR	Petitioner
versus	
DIRECTORATE OF REVENUE	
INTELLIGENCE & ANR.	Respondents
W.P.(C) 9867/2021 & CM APPL. 30371/2	-
ANKIT BHUTANI	Petitioner
versus	
DIRECTORATE OF REVENUE	
NTELLIGENCE & ANR.	Respondents
W.P.(C) 10780/2021 & CM APPL. 33258/	<u> </u>
SANAT PRINTERS	Petitioner
versus	
DIRECTORATE OF REVENUE INTELLIG	GENCE Respondent
W.P.(C) 11056/2021 & CM APPL. 34107/	1
SANAT SETH	Petitioner
versus	2 000000101
DIRECTORATE OF REVENUE INTELLIO	GENCE Respondent
W.P.(C) 11426/2021 & CM APPL. 35162/	-
SGM PAPER PRODUCTS	Petitioner
versus	i cutionei
DIRECTORATE OF REVENUE INTELLIG	GENCE Respondent
DINECTORNIE OF REVEROE INTELLI	orice Respondent

CUSAA 4/2021 & connected matters

page 6 of 11





+	W.P.(C) 11559/2021, CM Nos.35661/2021 & 34886/2022	
	SANDEEP PAWAR	Petitioner
	versus	
	JOINT DIRECTOR GENERAL AND ANR	Respondents
+	W.P.(C) 11629/2021, CM Nos.35940/2021 & 289	948/2022
	NITIN GUPTA	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 11721/2021 & CM APPL. 36214/2021	
	M/S. RANI ENTERPRISES	Petitioner
	versus	
	PRINCIPAL COMMISSIONER OF CUSTOMS,	ICD,
	PATPARGANJ & ORS.	Respondents
+	W.P.(C) 12119/2021 & CM APPL. 37840/2021	
	COLORPLAST SYSTEMS PRIVATE LIMITED	Petitioner
	versus	
	DIRECTORATE OF REVENUE INTELLIGENCE	E Responden
+	W.P.(C) 13402/2021 & CM APPL. 42249/2021	
	SHAIL SINGHAL	Petitioner
	versus	
	ADDITIONAL DIRECTOR DIRECTORATE OF	REVENUE
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 14392/2021	
	M/S MAHALAXMI JEWEL EXPORTS & ORS.	Petitioners
	versus	
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 14625/2021 & CM APPL. 46091/2021,	CM APPL.
	<u>14471/2022</u>	
	YOGESH MITTAL	Petitioner
	versus	
	UNION OF INDIA & ORS.	Respondents
+	W.P.(C) 14915/2021	
	NEW ERA TRADING PVT LTD	Petitioner
	versus	
	THE DIRECTOR DIRECTORATE OF REVENU	E
	INTELLIGENCE ANR	Respondents
CUSA	A 4/2021 & connected matters	page 7 of 11





+	W.P.(C) 337/2022 & CM APPL. 947/2022	
	SANDEEP SHARMA	Petitioner
	versus	
	DIRECTOR GENERAL DIRECTORATE OF RI	EVENUE
	INTELLIGENCE AND ORS.	Respondents
+	W.P.(C) 1290/2022 & CM APPL. 3760/2022	-
	MANISH GAHLAUT	Petitioner
	versus	
	DIRECTORATE OF REVENUE INTELLIGENCE	CE Respondent
+	W.P.(C) 1698/2022	
	PANKAJ	Petitioner
	versus	
	DIRECTORATE OF REVENUE INTELLIGENCE	CE Respondent
+	W.P.(C) 2069/2022 & CM APPL. 5955/2022	
	HARBHAJAN SINGH	Petitioner
	versus	
	DIRECTORATE OF REVENUE	
	INTELLIGENCE & ANR.	Respondents
+	W.P.(C) 3185/2022 & CM Nos.9263-64/2022	
	MS. CHAN KAI LI	Petitioner
	versus	_
	SH. SUMIT KUMAR, INTELLIGENCE OFICE	•
	DRI AND ANR	Respondents
+	W.P.(C) 4121/2022 & CM APPL. 12286/2022	
	SHRI AJAY SAINI	Petitioner
	versus	
	INTELLIGENCE OFFICER DRI	
	HEADQUARTERS & ANR.	Respondents
+	W.P.(C) 4453/2022 & CM APPL. 13290/2022	D
	ANIL SAINI	Petitioner
	versus	
	INTELLIGENCE OFFICER,	D 1 .
	DRI (HEADQUARTERS) & ANR.	Respondents
+	W.P.(C) 9159/2021	D. (***
	M/S SKECHERS SOUTH ASIA PVT LTD	Petitioner
	Versus	D 1
CHSA	UNION OF INDIA & ORS. A 4/2021 & connected matters	Respondents
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Present: Ms Anushree Narain, Standing Counsel for appellants in CUSAA Nos.4/2021, 15/2021, 81/2022.

Mohd. Faraz Anees, Adv. for petitioner in W.P.(C) 5529/2019.

Ms V. Lakshmi Kumaran, Mr Yogendra Aldak and Mr Agrim Arora, Advs. for petitioners in W.P.(C) 3902/2021, 6821/2021, 6842/2021, 6850/2021, 6851/2021, 6871/2021, 9159/2021.

Mr Anjaneya Mishra, Adv. for petitioner in W.P.(C) 7155/2021.

Mr Priyadarshi Manish, Ms Anjali Jha Manish and Ms Laimon Rani Boro, Advs. for petitioner in W.P.(C) 11721/2021.

Mr Rajpal Singh and Ms Stuti Sharma, Advs. for petitioner in W.P.(C) 14625/2021.

Mr Rahul Raheja, Mr Gaurav Prakash, Mr Rohit Raheja and Ms Supriya Shekhar, Advs. for petitioner in W.P.(C) 1290/2022 & 1698/2022.

Ms Sangita Bhayana, Adv. for petitioner in W.P.(C) 3185/2022, 4121/2022 & 4453/2022.

Mr Naveen Malhotra, Mr Nilansh Malhotra and Mr Ritvik Malhotra, Advs. in W.P.(C) 6299/2021, 7711/2021, 8251/2021, 11559/2021, 13402/2021, 337/2022, 446/2022.

Mr Anubhav Mehrotra and Mr Rajesh Gupta, Advs. for respondent in CUSAA No.4/2021.

Ms Bharti Raju and Mr Vinod Tiwari, Advs. for UOI in CUSAA No.4/2021. Mr Bharat Bhushan and Ms Nidhi Gupta, Advs. for petitioners in W.P.(C)No.8779/2021, 6455/2021, 7581/2021, 8067/2021, 9029/2021, 9144/2021, 9046/2021, 9110/2021, 9161/2021, 9576/2021, 9626/2021, 9693/2021, 9707/2021, 9867/2021, 10780/2021, 11056/2021, 11426/2021, 12119/2021 and respondent in CUSAA No.15/2021.

Mr Sanjeev Sabharwal and Ms Shruti Gupta, Advs. for UOI in CUSAA No.15/2021.

Mr Aditya Singla, Sr. Standing Counsel with Mr Adhishwar Suri, Adv. for R-1,2,4&5 in W.P.(C)No.5529/2019; R-2 & 5 in W.P.(C) 6821/2021; R-2 in W.P.(C) 6850/2021, 6851/2021, 8251/2021, 14915/2021; R-1 & 2 in W.P.(C) 11559/2021, 446/2022; R-2, 4 & 5 in W.P.(C) 11721/2021; R-1 in W.P.(C) 1290/2022, 2069/2022; respondents in W.P.(C) 1698/2022.

Mr Rakesh Kumar, CGSC with Mr Sunil, Adv. for UOI in W.P.(C) 6851/2021.

CUSAA 4/2021 & connected matters

page 9 of 11





Mr Harpreet Singh, Sr. Standing Counsel with Ms Suhani Mathur and Mr Jatin Kumar Gaur, Advs. for respondent in W.P.(C)Nos.8779/2021, 4046/2021, 4090/2021, 4831/2021, 4832/2021, 6193/2021, 6534/2021, 6299/2021, 6302/2021, 6455/2021, 7155/2021, 7581/2021, 7711/2021, 14392/2021, 14915/2021.

Mr Satish Kumar, Sr. Standing Counsel with Mr Anish Raj and Mr Dhruv, Advs. for R-1 in W.P.(C) 8779/2021, 7581/2021, 8067/2021, 9029/2021, 9144/2021, 9046/2021, 9110/2021, 9161/2021, 9576/2021, 9626/2021, 9693/2021, 9707/2021, 9867/2021, 10780/2021, 12119/2021, 6871/2021, 6299/2021, 3185/2022, 4121/2022, 4453/2022, 13402/2021; R-3&4 in W.P.(C) 6821/2021; R-2 to 5 in W.P.(C) 6842/2021; R-3 in W.P.(C) 6850/2021; R-1 & 3 in W.P.(C) 6851/2021; R-2 in W.P.(C) 6455/2021, 2069/2022; R-1 & 2 in W.P.(C) 8750/2021, 11056/2021, 11426/2021, 13402/2021, 337/2022; R-1 to 3 in W.P.(C) 11629/2021; R-3 and 4 in W.P.(C) 9159/2021.

Ms Shruti Shivkumar, Adv. for Mr Ravi Prakash, CGSC for respondents in W.P.(C)No.3902/2021.

Mr Akshay Amritanshu, Sr. Standing Counsel with Mr Ashutosh Jain, Adv. for R-1 in W.P.(C)No.3902/2021.

Mr Asheesh Jain, CGSC with Mr Adarsh Kumar Gupta, Mr Keshav Mann and Mr Gaurav Kumar, Advs. for R-1 in W.P.(C)Nos.6842/2021, 4046/2021, 8068/2021, 1049/2021, 8750/2021.

Mr Kirtiman Singh, CGSC with Ms Kunjala Bhardwaj and Mr Madhav Bajaj, Advs. for R-1/UOI in W.P.(C) 7155/2021.

Mr Sushil Raaja, Adv. for UOI in W.P.(C) 7711/2021.

Mr Manish Mohan, Adv. for UOI in W.P.(C) 9161/2021 & 14625/2021.

Mr Kamal Digpaul and Ms Swati Kwatra, Advs. for Mr Ajay Digpaul, CGSC for UOI in W.P.(C) 11629/2021.

Mr Zoheb Hossain, Sr. Standing Counsel with Ms Sejal Aneja, Adv. for R-1 & 3 W.P.(C) 11721/2021.

Mr Vikrant N. Goyal, Adv. for UOI in W.P.(C) 13402/2021.

Ms Samiksha Godiyal, Adv. for R-3 in W.P.(C) 14625/2021.

Mr N.K. Aggarwal, Adv. for UOI in W.P.(C) 446/2022.

CUSAA 4/2021 & connected matters

page 10 of 11





CORAM: HON'BLE MR. JUSTICE RAJIV SHAKDHER HON'BLE MS. JUSTICE TARA VITASTA GANJU ORDER

%

[Physical Hearing/Hybrid Hearing (as per request)]

23.09.2022

- 1. We are told, that the connected matters are listed before the Court on 15.03.2023.
- 2. List the above-captioned matters before the concerned Registrar on 01.11.2022.
- 2.1 The concerned Registrar will ensure, that pleadings are complete in the above-captioned matters.
- 3. List the above-captioned matters before Court on 15.03.2023.

RAJIV SHAKDHER, J

TARA VITASTA GANJU, J

SEPTEMBER 23, 2022

aj

Click here to check corrigendum, if any

CUSAA 4/2021 & connected matters

page 11 of 11